

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 7449 OF 2003

M/S. REIZ ELECTROCONTROLS PVT. LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI-I

Respondent(s)

(With appln. for stay and office report)

Date: 25/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. V. Sridharan,Adv.

Mr. Alok Yadav,Adv.

Mr. Rajesh Kumar,Adv.

For Respondent(s) Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master